NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CA/01/14/HDB/2017	
NAME OF THE COMPANY	Diamond Avenues Limited	
NAME OF THE PETITIONER(S)	Diamond Avenues Limited	
NAME OF THE RESPONDENT(S)		
UNDER SECTION	14	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Madhavi	PCS	madhavi, acs@gmail.	A non

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri N. Madhavi, Learned PCS. The Learned PCS sought one week time to submit the latest affidavit consequent to the newspaper publication wherein date of hearing mentioned in the newspaper publication, list of shareholders, creditors and consent for the same. Post the case on 05.12.2017.

Member (T)

Member (J)